(e; if so, what are the reasons therefor and what remedial action Government propose to take in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) to (e) The National Archives of India held a Departmental test in 1976 to prepare a panel for promotion to the post of Record Attendant Grade II. A panel of five officers was prepared and all of them were promoted. Subsequently, some more vacancies became available and some persona who had not been included in the promotion panel were promoted on ad hoc basis. Another Departmental test for promotion to the same post was again held in 1978, and a fresh panel was prepared. Tho3e persons who had been promoted on ad hoc basis during the intervening period were reverted and those who were empanelled as a result of the 1978 test were promoted in their placei.

Lack of special blood testing facilities in the CGHS Maternity Hospital, R.K. Puram, New Delhi

126. SHRI TILOK GOGOI; Will the Minister of HEALTH AND FAMILY WELFARE be pleased t_0 state:

(a) whether it is a fact that special blood testing facilities such as B. Sugar, B. Urea, V.D.R.L. and RH factor, are not available for the beneficiaries in the C.G.H.S. Maternity Hospital, R.K. Puram, New Delhi; and

(b) if so, what ara the reasons there-for and what action Government propose to take to provide these facilities in the said hospital?

THE MINISTER OF STATE IN THE MINISTRY OM HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) Special blood testing facilities for B. Sugar, B. Urea and RH factor are available to the beneficiaries in the C.G.H.S. Metemity Hospital, R.K. Puram, New Delhi. However, the cases requiring V.D.R.L. test are being referred by the Meternity Hospital to Safadarjang Hospital. Subject to availability of funds and approval of Planning Commission and Ministry of Finance, Government will consider providing of additional accommodation and necessary arrangements for conducting V.D.R.L. tests in the Maternity Hospital, R. K. Puram, New Delhi.

Allocation of funds for flood affected States

127. SHRI VIREN J. SHAH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the State-wise allocation of Central funds for flood relief during the current year; and

(b) what is the project-wise allocation of Central funds for the next Ave years?

OF THE MINISTER AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) There is no scheme for allocation of Central funds for flood relief as such. With effect from 1-4-1974, on the acceptance of the recommendation of the Sixth Finance Commission, the State Governments are primarily responsible for providing relief necessitated natural bv calamities, from their own resources and enhanced annual margin money allowed to them. The State-wise break-up of I margin money is as follows: ----

State			Annual Provisions (Rs in crores)	
	Andhra P	radesh		4.31
2	Assam			1.25
3	Bihar		,	4.61
ł	Gujarat			4.55